

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT  
LOK SABHA

UNSTARRED QUESTION No. 1939  
TO BE ANSWERED ON MARCH, 09, 2016

ARAVALI BIO-DIVERSITY PARK

No. 1939

SHRI UDAY PRATAP SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- a) whether the Delhi Development Authority (DDA) has acquired complete/ total land for the creation of Aravali Bio-diversity park;
- b) if so, the details thereof and if not, the reasons therefor along with the time by which the total land is likely to be acquired;
- c) whether the DDA proposes to acquire the remaining land, if any, under the new Land Acquisition Act or formulated any policy to provide alternative land to the farmers/ land owners;
- d) if so, the details of the policy; and
- e) the time by which final decision is likely to be taken in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN  
DEVELOPMENT

(SHRI BABUL SUPRIYO)

- (a)&(b): Delhi Development Authority (DDA) has informed that it has acquired 689.35 acres of land for development of Aravali Bio-diversity Park out of the total required land of 692.00 acres.
- (c) to (e): Land acquisition in Delhi, including that of the remaining 2.65 acres for Aravali Bio-diversity Park, is done by Land and Building Department, Government of National Capital Territory of Delhi in accordance with the extant Act, rules and policies.

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